

  
**MANIPUR STATE LEGAL SERVICES AUTHORITY**  
(ADR Building, Lamphel Court Complex, Imphal West - 795004)  
Mobile: 9436239669, e-mail: [maslsa.imphal@gmail.com](mailto:maslsa.imphal@gmail.com)

**NOTIFICATION**

Imphal, the 27<sup>th</sup> April, 2023


No. 6/72/2023-MASLSA/501 Pursuant to this Authority's Advertisement No. 6/72/2023-MASLSA:289 dated 6<sup>th</sup> March 2023 and consequent upon Written Examination held on 16<sup>th</sup> April 2023 & Viva-Voce held on 24<sup>th</sup>, 25<sup>th</sup> & 26<sup>th</sup> April, 2023, the final result for recruitment of Chief Legal Aid Defense Counsel, Deputy Chief Legal Aid Defense Counsel & Assistant Legal Aid Defense Counsel under LADC Scheme, 2022 is hereby declared as given below in order of merit:

**1. CHIEF LEGAL AID DEFENSE COUNSEL**

SELECT LIST		
Sl. No.	Roll Number	Name
1.	11	Maibam Paikhomba Meetei
2.	03	Irengbam Bikramjit Singh
3.	23	Yelam Ramananda Singh
4.	17	Pukhrambam Premchand Singh
WAIT LIST		
Sl. No.	Roll Number	Name
1.	26	Yumnam Johnson Singh
2.	22	Thiyam Rameshkanta Singh
3.	15	Ningthoujam Savitri Devi
4.	13	Ngariyanmbam Salai Mangang

**2. DEPUTY CHIEF LEGAL AID DEFENSE COUNSEL**

SELECT LIST		
Sl. No.	Roll Number	Name
1.	08	Soibam Hemanta
2.	12	Thingbajam Sudhir Meetei
3.	06	Yumnam Johnson Singh
4.	21	Tensubam Satyakamala Devi
WAIT LIST		
Sl. No.	Roll Number	Name
1.	14	Thokchom Hemchandra Meetei
2.	03	Kapani Athini Victoria
3.	02	Longjam Indira Devi
4.	20	Reena Chongtham

  
27/04/23

### 3. ASSISTANT LEGAL AID DEFENSE COUNSEL

SELECT LIST		
Sl. No.	Roll Number	Name
1.	35	Laishram Romikanta Singh
2.	52	Nimrang Jima Kom
3.	79	Th. Monamshel Maring
4.	39	Loukrakpam Herojit Singh
WAIT LIST		
Sl. No.	Roll Number	Name
1.	05	Chengleinganbi Ngangom
2.	48	Navnita Yensembam
3.	86	Wahengbam Amee
4.	70	Seitinmang Haokip

The selected candidates are directed report to the office of Manipur State Legal Services Authority on **28.04.2023 at 2.30 PM without fail.**

  
27/04/23

**(Ojesh Mutum)**

Member Secretary

Manipur State Legal Services Authority

1. CPC/ e-Court, High Court of Manipur ....He is requested to upload the Notification at the website of High Court of Manipur.
2. P.S. to the Hon'ble Executive Chairman, MASLSA.
3. Notice Board.